

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

15

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/12/2017 AT 10.30 AM

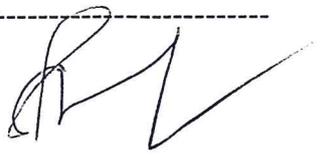
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/133/2017
NAME OF THE PETITIONER(S) : T. SELLASAMY
NAME OF THE RESPONDENT(S) : VARIAR BENEFIT FUND LTD
UNDER SECTION : 73(4)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

T. T. Sellasamy Rep
by P. Srinan
PCS } for petitioner



ORDER

Petitioner in person present. PCS representing the petitioner present. He stated that notice sent to the respondent returned unserved with endorsement 'door locked' and filed an affidavit in proof of service of notice. He further stated they have filed all documentary proof of the amount deposited by the petitioner. PCS made his submissions in relation to the CA. Order is reserved.

^{-sel-}
S Vijayaraghavan
Member (Technical)

^{-Sc/}
K Anantha Padmanabha Swamy
Member (Judicial)

bc